

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No. 536 of 2009

Friday, this the 17th day of February, 2011

CORAM:

Hon'ble Ms.K.Noorjehan, Administrative Member
Hon'ble Dr.K.B Suresh, Judicial Member

S.Indu, aged 58 years
S/o Late Sreedharan, Superintendent of Central Excise
Punalur Range, Punalur P.O, Kollam District
permanently residing at 'Mangalath House'
Cheranallur P.O, Ernakulam District **Applicant**

(By Advocate – Mr. Shafik M.A)

V e r s u s

1. Union of India
Represented by Secretary, Department of Revenue
Ministry of Finance, New Delhi
2. The Chairman
Central Board of Excise & Customs
North Block, New Delhi
3. The Chief Commissioner of Central Excise, Customs
& Service Tax, Kerala Zone, Central Revenue Building
I.S Press Road, Cochin – 682 018
4. The Commissioner of Central Excise, Customs
& Service Tax, Central Revenue Buildings
I.S Press Road, Cochin – 682 018
5. The Commissioner of Central Excise, Customs
& Service Tax, Trivandrum Commissionerate
Press Club Road, Trivandrum **Respondents**

(By Advocate – Mr.Sunil Jacob Jose, SCGSC)

This application having been heard on 17.2.2011, the Tribunal
on the same day delivered the following:

ORDER

By Hon'ble Ms. K.Noorjehan, Administrative Member -

The counsel for the applicant seeks permission to withdraw the Original Application with the liberty to take up the matter again. The prayer is granted. The Original Application is dismissed as withdrawn with the liberty to file a fresh O.A if so advised.

(Dated this the 17th day of February 2011)


DR. K. B. SURESH
JUDICIAL MEMBER


K NOORJEHAN
ADMINISTRATIVE MEMBER

SV